

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 2nd April, 2020.

No. LJ(B). 53/93/538. – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders.

This is in continuation to the earlier notification No.LJ(B).53/93/521
Dated 30th March, 2020.

Sl.No.	<u>Name of the Officers</u>	<u>Designation</u>
1.	Shri.R.B.Dkhar	A.E.E. PWD (Rds) Ranikor
2.	Shri.A.Lyngdoh	B.A.D.O. Ranikor


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/538-A

Dated Shillong, the 2nd April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills, Mawkyrwat with reference to letter No.SWK.JUD.15/2012/112 Dtd 2nd April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,
Law (B) Department.